approved for construction and 98,048 AWC Buildings have been approved for construction in the year 2016-17. Joint Guidelines in this regard have been issued on 17.02.2016.

## Expenditure on Anganwadi Scheme in Jharkhand

1340. SHRI SANJIV KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the amount of expenditure incurred on the Anganwadi Scheme in Jharkhand for three financial years upto financial year 2015-16;

(b) the total number of anganwadi workers in Jharkhand as on 1 January, 2016; and

(c) what measures, if any, are being taken to strengthen the Anganwadi Scheme in Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The Ministry of Women and Child Development is Administering Integrated Child Development Services (ICDS) Scheme through State Governments/UT Administrations in the country. The expenditure incurred during last three years on the scheme in the State of Jharkhand is as under:

(i)	2013-14	₹ 65455.41 lakh	
(ii)	2014-15	₹ 68793.23 lakh	
(iii)	2015-16	₹ 61063.20 lakh (up to 31.12.2015)	

(b) As on 1st January, 2016, there were 35765 Anganwadi Workers in position in the State of Jharkhand.

(c) In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, Government has approved Strengthening and Restructuring of ICDS Scheme in September 2012. Restructured and Strengthened ICDS has been rolled out during the year 2012-13 to 2014-15 in a phased manner. This includes some new components, *viz* ECCE Day, Grading and Accreditation, Construction of AWC building, Maintenance of AWC building, Upgradation of AWC building, Sneha Shivir, Untied fund–AWC-cum-Creche, Untied Fund–Additional AWW-cum-Nutrition Counsellor, Untied Fund–Link Worker, Untied fund–Children with Special needs. Further to improve the quality of services and infrastructure in the AWCs, funds have been released to State Government of Jharkhand for construction of 4500 Anganwadi buildings in convergence with Ministry of Rural Development and Panchayati Raj. Funds for construction of 1222 Anganwadi Centre buildings and up-gradation of 5459 AWCs were also released to the State of Jharkhand during 2013-14 and 2014-15.

## Funds for Beti Bachao Beti Padhao Scheme in Jharkhand

1341. SHRI SANJIV KUMAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the total allocation being made for Beti Bachao Beti Padhao Scheme in the Union Budget for Financial Year 2016-17;

(b) out of this amount, how much has been earmarked for Jharkhand for Financial Year 2015-16;

(c) the impact indicators that are expected to improve on account of this scheme; and

(d) how is the Ministry proposing to monitor these indicators to ensure the scheme achieves its intended objectives?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The total allocation of being made for Beti Bachao Beti Padhao scheme in the Union Budget for Financial Year 2016-17 is ₹ 100 crore.

(b) State of Jharkhand was released ₹ 39,83,375/- for the Financial Year 2015-16.

(c) The overall objective of the Beti Bachao Beti Padhao (BBBP) Scheme is to improve declining Child Sex Ratio (number of girls per 1000 boys within the age group of 0-6 years) in the country and create an enabling environment for the education of the girl child and this requires long-term attitudinal change.

(d) The scheme is being implemented through the State Government/UT Administration. Ministry of Women and Child Development (MWCD) is the nodal Ministry for the implementation and monitoring and line Ministries *i.e.* MoHRD and MoH and FW are responsible for ensuring relevant sectoral inputs for the effective implementation of the scheme. Monitoring is done at various levels *viz.*, National level by a National Task Force headed by Secretary, WCD which provides guidance and support; finalize training content; review State plans and monitor effective implementation. At State level by State Task Force headed by the Chief Secretary and in UTs the Task Force is headed by Administrator to coordinate the Multi-Sectoral implementation of the Scheme.

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.